

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

16.05.2013

OA No. 373/2013

Mr. Dev Bhardwaj, Proxy counsel for
Mr. Praveen Balwada, Counsel for applicant.

After arguing the case at length, learned counsel for the applicant wishes to withdraw the OA.

The OA is dismissed as having been withdrawn with liberty to file a fresh OA, if so advised.

Anil Kumar

(Anil Kumar)
Member (A)

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